

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4363
ANSWERED ON:19.04.2002
SPECIFICATION FOR BASMATI RICE
C. SREENVAASAN;PUTTASWAMY GOWDA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government have worked out the specifications for Basmati rice and notified it;
- (b) if so, the details thereof;
- (c) whether the farmers community from different States have represented to be included in the list of basmati growers;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY)

(a) & (b) : The Department of commerce, considering it necessary and expedient for the development of export trade of basmati rice have published a Notification SO No. 185(E) dated 1.3.2001, inviting objections or suggestions for subjecting basmati rice to quality control and inspection prior to export.

(c) to (e) : Representations from State Governments, Agriculture Universities, Rice Mills Associations, Rice Exporters Associations, individual exporters etc. were received and considered in this exercise.